

OA NO 1158/02

Order dated 30.07.2004

None appeared for the applicant when the matter was called nor any request was made on behalf of the applicant seeking an adjournment. However, Shri A.K.Bose, learned Senior Standing Counsel for the Respondents was present and heard. Drawing our notice to Annexure-R/1 of the counter filed by the Respondents, Shri Bose submitted that the applicant has already been selected and offered provisional appointment to the post of G.D.S.B.P.M. by the order of the Superintendent of Post Offices, Balasore Division. In the circumstances, we are of the opinion that there remains nothing for being adjudicated by this Tribunal, as the applicant has received the reliefs in the hands of the Respondents-Department, and therefore, the O.A. is disposed of for having become infructuous. No costs.

Inform the parties.

VICE-CHAIRMAN

MEMBER (JUDICIAL)